

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 582/96

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman  
Hon'ble Mr. M.S. Mukherjee, Administrative Member

TARAK CHANDRA SEE

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.C.Sinha, counsel

For the respondents: None

Heard on : 10.5.96

Order on : 10.5.96

O R D E R

A.K.Chatterjee, V.C.

This application is moved unlisted by Mr.B.C.Sinha, counsel for the applicant. Hearing the counsel and on perusal of the records, we dispose of the application with the direction that the representation made by the applicant on 30.4.96 Annexure 'A' to the application shall be disposed of by the respondent No.4 within a fortnight from the date of communication of this order and in case the applicant's representation is rejected a speaking order shall be passed by the said authorities. The applicant shall forthwith communicate the copy of the order passed this day along with the application and the annexures thereto upon the respondents. We make no order as to costs.

*Member*  
MEMBER (A)

*An order*  
VICE-CHAIRMAN